

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1755

ANSWERED ON:04.08.2010

COLLABORATION WITH FOREIGN EDUCATIONAL INSTITUTIONS

Bapurao Shri Khatgaonkar Patil Bhaskarrao;Gaikwad Shri Eknath Mahadeo;Naik Dr. Sanjeev Ganesh;Sule Supriya ;Yaskhi Shri Madhu Goud

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has any proposal for setting up of Universities with the collaboration of United States of America;
- (b) if so, the details thereof and the objective behind this move;
- (c) whether any meeting with the US authorities was held recently in this regard;
- (d) if so, the details and the outcome thereof including the major issues discussed at the meeting; and
- (e) the steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (e): An official delegation headed by the Minister of Human Resource Development visited some Universities in the United States (US) namely Harvard University, Massachusetts Institute of Technology, Boston University, Yale University and Georgetown University between 25th to 31st October, 2009. The delegation also interacted with Presidents of several other Universities, prominent academics and officials in the Department of Education in the Federal Government of USA. The discussions focused on the establishment of Innovation Universities and other institutions of higher learning in India. The Indian academe in the US expressed their keenness to participate in India' reform process for higher education.

At present Central Universities, State Universities and Institutions Deemed to be Universities can enter to Memorandum of Understanding (MoU), without the authority to confer foreign degrees, for collaboration in the nature of joint academic/research programmes, exchange of faculty, students and academic material, setting up facilities and conducting workshops and seminars etc, with foreign universities/institutions of higher learning in foreign countries.

All India Council for Technical Education (AICTE) has framed regulations, for entry and operation of foreign institutions, imparting technical education in India and seven collaborations between India and foreign institutions have been registered by AICTE under the said regulations.

A legislative proposal for regulating the entry and operation of foreign educational institutions in India has been introduced in Parliament on 3rd May, 2010. Provisions of the Bill can take effect only subject to approval by Parliament.